

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:464
ANSWERED ON:27.02.2013
REGISTRATION OF INTERNATIONAL SCHOOLS
Jakhar Shri Badri Ram

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Union Government has taken a decision to regulate the international schools in India and is considering to set up a mechanism for their registration;
- (b) if so, the State-wise details thereof;
- (c) whether the stakeholders in this regard have taken any decision;
- (d) if so, the details thereof;
- (e) whether there is no clear cut policy with regard to their affiliation with foreign boards or the appointment of foreign teachers in these schools; and
- (f) if so, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a)to(f) A policy on the regulation of international schools affiliated with foreign boards and on the appointment of foreign teachers in such schools, is at present under the consideration of the Ministry of Human Resource Development (MHRD).